

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 39

Dated: Guwahati, the 30th September, 2019

It is hereby informed to all concerned that, Department of Posts, Ministry of Communications and IT, Government of India proposed to withdraw customer specific PIN Code No. 110201, exclusively allotted to the Supreme Court of India, w.e.f. 1st October, 2019 and the competent authority has been pleased to accept the said proposal. Therefore, from 1st October, 2019, the PIN Code No. 110001 should be used in place of PIN Code No. 110201 for all correspondence with the Hon'ble Supreme Court of India.

By Order,

Sd/- Robin Phukan


REGISTRAR GENERAL

Memo No. HC.III-07/2015/ 2174-2198/G dated Guwahati, the 30th September, 2019.

Copy to:

1. The Registrar (Vigilance/Admn./Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Itanagar Bench, Naharlagun/ Kohima Bench, Kohima / Aizawl Bench, Aizawl. *He/ She is requested to circulate the Notification to all Offices under his/her jurisdiction.*
4. LR-cum-Commissioner & Secretary, Judicial Department, Government of Assam.
5. The District & Sessions Judge, Barpeta / Bongaigaon / Cachar, Silchar / Darrang, Mangaldoi / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Jorhat / Kamrup (M), Guwahati / Kamrup (R), Amingaon / Karbi Anglong / Karbi Anglong (West) / Karimganj / Kokrajhar / Lakhimpur, North Lakhimpur / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur, Tezpur / Tinsukia / Udalguri, / Baska, Assam. *He/She is requested to circulate the Notification amongst all Judicial Officers under his/her jurisdiction.*
6. The Member, Foreigners' Tribunal, _____, Assam.
7. The Judge, Designated Court, Guwahati.
8. The Principal Judge, Family Court No. 1 & 2, Guwahati, Silchar, Dhubri, Barpeta, Assam.
9. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh, Assam.
10. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/ Silchar, Assam. (Contd..)
11. The Presiding Officer, STAT, Assam & Member, MACT, No.1, Kamrup (M), Guwahati.
12. The Special Judge, Assam, Guwahati.
13. The Special Judge, CBI & NIA, Assam, Guwahati.
14. The Member Secretary, Assam State Legal Services Authority, Guwahati.
15. The Special Judge, CBI, Addl. Court No. 1, 2 & 3, Assam, Chandmari, Guwahati.
16. The Member, MACT, Guwahati/ Barpeta/ Dhubri/ Nagaon/ Nalbari/ Silchar/ Goalpara/ Tezpur/ Amingaon.
17. The Joint Registrar (_____), Gauhati High Court, Guwahati.
18. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
19. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.

20. The P.S. to Hon'ble Mr. / Mrs. Justice _____
Gauhati High Court, Guwahati.
21. The System Analyst, Gauhati High Court, Guwahati. He is requested to upload this notification in the official website of the Gauhati High Court under the caption "Notification dated 25.09.2019 regarding change of PIN Code Number of the Hon'ble Supreme Court of India" with scroll in the home page.
22. The A.O.(J) _____ Section, Gauhati High Court, Guwahati.
23. C.A. to Registrar _____, Gauhati High Court, Guwahati.
24. The Notice Board, Gauhati High Court, Guwahati.


REGISTRAR GENERAL
25-09-19
30-9-19